

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 2805
TO BE ANSWERED ON 28TH DECEMBER, 2018**

SPECIAL CADRE FOR AYUSH PRACTITIONERS

2805. SHRIMATI POONAMBEN MAADAM:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government is planning to create a special cadre for AYUSH practitioners and para medics for village postings to tide over the shortage of doctors in rural parts of the country and if so, the details thereof;
- (b) whether the Government has consulted Medical Council India (MCI) and Indian Medical Association (IMA) and asked them to come up with modalities;
- (c) if so, the details thereof; and
- (d) the time by which AYUSH practitioners are likely to be posted in villages to enable treatment access to the rural population?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

- (a): Public health and hospital being a State subject, the administrative and personnel matters pertaining to health human resource (Health HR) fall within the jurisdiction of the respective State/UT Governments, including creation of special cadre of AYUSH practitioners and para- medics for village postings, if any. Hence, Government of India does not directly create cadres for AYUSH practitioners and para medics for village postings in the States.
- (b) & (c): Does not arise in view of reply to (a) above.
- (d): As stated in (a) above, Public health and hospital being a State subject, Government of India does not directly post AYUSH practitioners in villages in the States as this subject falls within the jurisdiction of the respective State Governments.

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